

reaffirm democratic values, our actions in this House tell a different story. The stark reality is troubling.

This Session's productivity stands at a mere 40.03 per cent, with just 43 hours and 27 minutes of effective functioning! As Parliamentarians, we are drawing severe criticism from the people of India, and rightfully so. These persistent disruptions are steadily eroding public trust in our democratic institutions. ...*(Interruptions)*... While we did pass the Oilfields Amendment Bill, 2024 and the Boilers Bill, 2024, and heard the statement by the hon. Minister of External Affairs on India-China relations, these achievements are overshadowed by our failures. ...*(Interruptions)*... The growing trend of publicising notices through media before parliamentary consideration and recourse to Rule 267 further undermines our institutional dignity. We stand at a critical crossroads. ...*(Interruptions)*... The 1.4 billion citizens of Bharat expect better from us. It is time to choose between meaningful debate and destructive disruption. Our democratic legacy demands we rise above political differences and restore the sanctity of parliamentary discourse. ...*(Interruptions)*... I thank the Deputy Chairman, Vice-Chairpersons, Secretary-General, staff and media for their support. Let us return with renewed commitment to serve our nation with the dignity it deserves. *Jai Hind!* Now, the National Song.

NATIONAL SONG

(The National Song, "Vande Mataram", was then played.)

MR. CHAIRMAN: The House stands adjourned *sine die*.

The House then adjourned sine die at nine minutes past twelve of the clock.